Form No. (R) 5-A

Register of Absconders

Serial no. with date	Case number as shown in the Register in for (R)1, (R)2 or (R)3, with name of the court	Case number as shown in particular Police station with name of the Police Station	Offence, the accused is charged	Name of the absconding accused with parentage and full address	Date of absconding, if available	Date of recording evidence under section 299 Cr.P.C. and date of separation of trial, if any	Date of deposit of record in the record room	Action taken with date for securing the surrender or arrest of the absconding accused.	Direction of the Sessions Judge, if any.	Date of apprehension, surrender or death	Final result with date	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13